

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.01.2022

ORDER NO. 12 of 2022

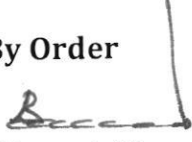
Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for **CESTAT, New Delhi** from **18.01.2022** to **21.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 18.01.2022 to 21.01.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
From 18.01.2022 to 21.01.2022 Forenoon	Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Excise Division Bench matters
From 18.01.2022 to 21.01.2022 Afternoon	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. On 17.01.2022, Mr. Sanjiv Srivastava, Member (Technical) will do the chamber work.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar